

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 172 OF 2006

VARAKALA SANDHYA

Petitioner(s)

VERSUS

VARAKALA SUNIL KUMAR

Respondent(s)

(With appln(s) for stay and office report )

Date: 12/01/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Munshi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Petitioner has not filed process fee to issue fresh notice.

Hence,Hence, place before the Hon'ble Judge in Chambers

with an office report for default of the petitioner.

(M.P.BHADRAN)  
Registrar

hj